

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

209. IA(PLAN)/5/2024 C.P. (IB)/1215(MB)2020

IN THE MATTER OF

Union bank of India
Vs
Oasis Ceramic Pvt.Ltd

... Petitioner

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 22.03.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Rohan Agarwal, Adv. Kunal Chheda (PH)

For the Respondent:

ORDER

IA/5/2024- On the request of the Counsel for the Petitioner, adjourned to
15.04.2024.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/